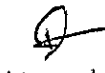


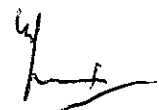
Dated : 28.9.92.

Shri D.V. Gargal for
the applicant.

Shri Gargal states that during the pendency of this application, the applicant ~~has~~ has received a letter of appointment indicating therein that she has been regularly appointed. In view of this statement, this application becomes infatuous. Accordingly, it is dismissed. However, we make it clear that it will be open to Shri Gargal to make an application to get this application revived if the applicant instructs him to do so.

28/9/92
order/Judgment despatched
to Applicant/Respondent(s)
on 21/9/92


14/10/92


(M.Y. Pralok)
MCA


(S.K. Dhaon)
Vc